

Name of the Corporate Debtor: Shree Ahuja Properties & Realtors Private Limited; Date of Commencement of CIRP: 18.05.2023; List of Creditors as on 06.03.2024 (Version- 2)

Annexure-7

Operational Creditors (Government Dues)

SI No.	Details of Claimant		Date of Claim received		Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed								
1	Income Tax Department		30.05.2023 (Email)	283,168,751.00	283,168,751.00	Unsecured	NO	NIL	NIL	NIL	NIL	Subject to further verification
2	Assistant Commissioner CGST & C.EX		01.06.2023 (Email)	518,204,743.20	Under Verification	Unsecured	NO	NIL	NIL	518,204,743.20	Nil	Subject to further verification
3	Income Tax (TDS)		06.06.2023 (Speed Post)	73,502,996.00	Under Verification	Unsecured	No	NIL	NIL	73,502,996.00	Nil	Subject to further verification
4	Employees Provident Fund		16.06.2023 (Email)	36,882,355.00	Under Verification	Unsecured	No	NIL	NIL	Nil	36,882,355.00	Subject to further verification
	<b>Total</b>			<b>911,758,845.20</b>	<b>283,168,751.00</b>					<b>591,707,739.20</b>	<b>36,882,355.00</b>	

For Shree Ahuja Properties & Realtors Private Limited  
(Under CIRP)

  
Resolution Professional